

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.2508
TO BE ANSWERED ON THE 2ND JANUARY, 2018

WELFARE SCHEMES FOR FARMERS

2508. SHRI RAJESH RANJAN:
SHRIMATI RANJEET RANJAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE **†ãðŠãäÓã** एवं किसान कल्याण **½ãã"ããè**
be pleased to state:

- (a) whether as per National Crime Records Bureau, protests and violent incidents have increased due to agricultural crisis and according to experts, atmosphere of disappointment has been emerged among farmers in the absence of irrigation facilities, prevalence of drought and due to non-obtaining of remunerative prices for their produce, if so, the details thereof along with the reaction of the Government thereto;
- (b) whether the Government has assured the farmers to double their income in five years;
- (c) if so, the increase made in farmers income during the last three years along with the road map drawn by the Government to tackle existing agricultural crisis;
- (d) the number of agricultural fields in which irrigation facility has been made available by the Government;
- (e) the funds allocated to farmers by the Government under the Crop Insurance Scheme, so far; and
- (f) whether the Government proposes to waive off the agricultural loans, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

†ãðŠãäÓã एवं किसान कल्याण **½ãã"ããè** **½ãã"ããè** **½ãã"ããè** (SHRI PARSHOTTAM RUPALA)

(a): As reported by National Crime Records Bureau (NCRB), no specific information is available with them. NCRB has as provided the State/ UT-wise cases registered, persons arrested, cases charge sheeted, persons charge sheeted, cases convicted and persons convicted under rioting due to agrarian disputes in the country during 2014-2016 as per **Annexure**. Data on agrarian riots may include rioting due to land disputes, water and crop disputes between agriculture labourers/ farmers.

(b) & (c): The Central Government is working expeditiously to achieve the target of doubling the income of farmers by 2022. For this purpose, the Government has constituted a Committee on 13.04.2016 under the Chairmanship of Chief Executive Officer, National Rainfed Area Authority, Department of Agriculture, Cooperation and Farmers Welfare to examine issues relating to doubling of farmers' income by the year 2022. As of now, six Volumes of the draft Reports prepared by the Committee have been uploaded on the website of this Department (<http://agricoop.nic.in/doubling-farmers>) for seeking public opinion.

Parallely the Committee has been making various suggestions for consideration of the Government. The Government is aiming to reorient agriculture sector by focusing on income centeredness in addition to pure production- centeredness. In order to realise net positive returns for the farmer, schemes as follows, are being promoted and implemented in a major way, viz:- Soil Health Card (SHC) scheme; Neem Coated Urea (NCU); Pradhan Mantri Krishi Sinchayee Yojana (PMKSY); Paramparagat Krishi Vikas Yojana (PKVY); National Agriculture Market scheme (e-NAM); Pradhan Mantri Fasal Bima Yojana (PMFBY); National Food Security Mission (NFSM); Mission for Integrated Development of Horticulture (MIDH); National Mission on Oilseeds & Oilpalm (NMOOP) etc.

(d): A total of 68385 thousand hectares area has been irrigated in country.

(e): As sum of Rs. 9000.75 crore has been allocated under Pradhan Mantri Fasal Bima Yojana (PMFBY) during the current financial year.

(f): No, Madam.

State/UT-wise Cases Registered (CR),Cases ChargeSheeted (CCS),Cases Convicted (CON),Persons Arrested (PAR),Persons Charge Sheeted (PCS) and Persons Convicted (PCV) under Agrarian Riots during 2014-2016

SL	State/UT	2014						2015						2016					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	0	0	0	0	0	0	7	3	1	150	118	8	5	1	0	38	6	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	243	133	0	995	867	0	1156	718	30	2412	1807	163	2342	1669	61	5879	3944	97
5	Chhattisgarh	7	7	0	42	42	0	17	16	0	156	156	0	22	22	2	153	144	17
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	60	57	0	437	437	0	126	105	0	809	772	0	123	120	0	755	673	0
8	Haryana	0	0	0	0	0	0	1	0	0	5	0	0	0	1	0	0	5	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	6	6	0	42	42	0	0	0	0	0	0	0
11	Jharkhand	6	6	2	13	13	4	303	70	1	282	87	8	197	187	6	340	187	6
12	Karnataka	73	40	0	256	210	0	52	61	0	84	100	0	231	123	1	549	405	4
13	Kerala	0	0	4	0	0	21	0	0	0	0	0	0	2	0	0	0	0	0
14	Madhya Pradesh	21	21	4	164	164	47	28	26	7	186	186	47	38	34	2	262	261	6
15	Maharashtra	58	66	2	472	542	14	85	81	0	515	608	0	57	58	3	382	328	24
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	21	16	0	63	63	0	10	10	0	57	57	0	14	17	0	66	61	0
21	Punjab	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22	Rajasthan	38	33	29	181	181	170	27	8	9	39	39	40	21	15	8	55	55	84
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	92	50	15	108	58	19	72	59	0	365	122	0
25	Telangana	0	0	0	0	0	0	2	1	0	10	5	0	2	2	0	21	21	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	92	76	2	819	645	21	752	483	11	5482	3518	76	1709	1400	22	13853	10563	684
28	Uttarakhand	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	7	27	0	98	79	0	19	27	0	16	28	0	2	2	0	2	2	0
	TOTAL STATE(S)	628	482	43	3540	3243	277	2683	1665	74	10353	7581	361	4837	3710	105	22720	16777	922
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL (ALL INDIA)	628	482	43	3540	3243	277	2683	1665	74	10353	7581	361	4837	3710	105	22720	16777	922

Source: Crime in India

